

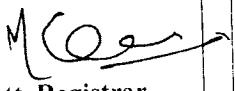


WELTKY STATEMENT FOR DESPATCH OF ORDER		EXCISE APPEAL BRANCH		CESTAT, NEW DELHI-110066		FROM 16.10.2017 TO 20.10.2017	
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE ON WHICH ORDER DESPATCHED			
1.	E/3791/2006	FO/56494/2017	13/09/2017	17/10/2017			
2.	E/79/2011	FO/56495/2017	13/09/2017	17/10/2017			
3.	E/934/2009	FO/56500/2017	13/09/2017	17/10/2017			
4.	E/50891/2015	FO/56501/2017	13/09/2017	17/10/2017			
5-9.	E/51798/2016 &	FO/56502-56506/2017	13/09/2017	17/10/2017			
10.	E/52087/2016	FO/56507/2017	13/09/2017	17/10/2017			
11.	E/51874/2015	FO/56508/2017	13/09/2017	17/10/2017			
12-15.	E/1455-1456/2012 &	FO/56510-56513/2017	13/09/2017	17/10/2017			
16-18.	E/51667-51669/2017	FO/56515-56517/2017	13/09/2017	17/10/2017			
19.	E/51741/2016	FO/56518/2017	13/09/2017	17/10/2017			
20-24.	E/51660-51664/2016	FO/56519-56523/2017	13/09/2017	17/10/2017			
25.	E/56437/2015	FO/56524/2017	13/09/2017	17/10/2017			
26.	E/50083/2015	FO/56528/2017	13/09/2017	17/10/2017			
27.	E/51938/2016	FO/56529/2017	13/09/2017	17/10/2017			
28.	E/51164/2014	FO/56530/2017	13/09/2017	17/10/2017			
29.	E/50127/2015	FO/56498/2017	14/09/2017	17/10/2017			
30.	E/51199/2016	FO/56532/2017	14/09/2017	17/10/2017			
31.	E/51643/2016	FO/56534/2017	14/09/2017	17/10/2017			
32.	E/50207/2015	FO/56543/2017	15/09/2017	17/10/2017			
33.	E/50551/2015	FO/56545/2017	15/09/2017	17/10/2017			
34.	E/1710/2011	FO/56546/2017	15/09/2017	17/10/2017			
35.	E/1409/2011	FO/56552/2017	15/09/2017	17/10/2017			
36.	E/55988/2014	FO/56555/2017	15/09/2017	17/10/2017			
37.	E/53387/2014	FO/56558/2017	15/09/2017	17/10/2017			
38.	E/51925/2016	FO/56561/2017	18/09/2017	17/10/2017			
39.	E/50922/2015	FO/56562/2017	21/09/2017	17/10/2017			
40-42.	E/53955-53957/2014	FO/56566-56568/2017	18/09/2017	17/10/2017			
43-44.	E/54218-54219/2014	FO/56569-56570/2017	18/09/2017	17/10/2017			
45.	E/53683/2014	FO/56589/2017	20/09/2017	17/10/2017			
46.	E/52529/2016	FO/56590/2017	20/09/2017	17/10/2017			
47-50.	E/50335,50333,50334/2	FO/56591-56594/2017	20/09/2017	17/10/2017			
51-52.	E/52530, 52543/2016	FO/56601-56602/2017	20/09/2017	17/10/2017			
53-55.	E/830, 831,873/2011	FO/56604-56606/2017	20/09/2017	17/10/2017			
56.	E/52868/2015	FO/56608/2017	20/09/2017	17/10/2017			
57-58.	E/53366-53367/2015	FO/56639-56640/2017	20/09/2017	17/10/2017			
59.	E/51816/2014	FO/56653/2017	21/09/2017	17/10/2017			
60.	E/52351/2016	FO/56657/2017	21/09/2017	17/10/2017			
61.	E/55893/2014	FO/56665/2017	21/09/2017	17/10/2017			
62.	E/54350/2015	FO/56668/2017	22/09/2017	18/10/2017			

64.	E/53506/2015	FO/56671/2017	22/09/2017	18/10/2017	
65-66.	E/1152-1153/2008	FO/56676-56677/2017	22/09/2017	18/10/2017	
67-69.	E/53208/2015 & E/50537/2015 & E/53091/2015	FO/56683-56685/2017	22/09/2017	18/10/2017	
70.	E/50452/2014	FO/56690/2017	22/09/2017	18/10/2017	
71.	E/54506/2015	FO/56695/2017	22/09/2017	18/10/2017	
72.	E/52241/2016	FO/56702/2017	22/09/2017	18/10/2017	
		MISC ORDER			
1.	E/ROA/50513/2017 IN E/51164/2014	MO/50487/2017	16/08/2017	17/10/2017	
2-3.	E/M/50557-50558/2017 IN E/51107-51108/2017	MO/50600-50601/2017	20/09/2017	17/10/2017	
4-7.	E/COD/50580- 50581/2017 & E/ROA/51563 & 51552/2016 IN E/51187 & 51188/2017	MO/50609-50612/2017	20/09/2017	17/10/2017	
					 Asstt. Registrar Excise Branch-DB
					

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 23.10.2017 To 27.10.2017				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DESPATCHED
		<u>FINAL ORDER</u>		
		<u>MISC ORDER</u>		
		<u>STAY ORDER</u>		
		<u>IO. ORDER</u>		
		<u>NILL</u>		
				 Asstt. Registrar Excise Branch-DB vs.

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.